

MR. DEPUTY CHAIRMAN: Mr. Ali Anwar Ansari, please sit down. ...*(Interruptions)*...

श्री अली अनवर अंसारी:*

MR. DEPUTY CHAIRMAN: Please sit down. ...*(Interruptions)*... It is not going on record. ...*(Interruptions)*... It is not going on record. ...*(Interruptions)*... आप बैठो।

श्री अली अनवर अंसारी:*

MR. DEPUTY CHAIRMAN: It is not going on record. ...*(Interruptions)*...

श्री अली अनवर अंसारी:*

MR. DEPUTY CHAIRMAN: It is not going on record. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... आप बैठिए, ये क्या कर रहे हैं? आपको reply भी दिया गया, फिर भी चिल्ला रहे हैं।

श्री अली अनवर अंसारी:*

MR. DEPUTY CHAIRMAN: Mr. Raja, please start. ...*(Interruptions)*... It is not going on record. Please sit down. ...*(Interruptions)*.. अली अनवर अंसारी जी, बैठिए।

श्री अली अनवर अंसारी:*

MR. DEPUTY CHAIRMAN: I have to take action against Mr. Rapolu. ...*(Interruptions)*.. What is this? ...*(Interruptions)*...

SHRI ANANDA BHASKAR RAPOLU (Telangana): *

MR. DEPUTY CHAIRMAN: Nothing will go on record. ...*(Interruptions)*... This is nothing but indiscipline. ...*(Interruptions)*... Mr. Raja, please. ...*(Interruptions)*..

**Need to revoke the move to annexe the Central Institute of
Classical Tamil to the Central University, Tiruvarur**

SHRI D. RAJA (Tamil Nadu): Thank you, Sir. I draw the attention of the entire House to a very important issue. Rajya Sabha is the Council of States. I am happy that the Minister of Human Resource Development is sitting here. Sir, in 2004, the Government of India had accorded Classical Language status to Tamil Language. Originally the functions of the Institute were given to the Central Institute of Indian Languages, Mysore. When Mr. Arjun Singh was the Minister, on the demand of many political parties and scholars in Tamil Nadu, it was shifted to Chennai. ...*(Interruptions)*...

*Not recorded.

SHRI TIRUCHI SIVA (Tamil Nadu): It was on the demand of the then Chief Minister of Tamil Nadu.

SHRI D. RAJA: It was on the demand of the then Chief Minister of Tamil Nadu, Mr. Kalaingar, it was shifted to Tamil Nadu. In the year 2007, the Central Institute for Classical Tamil was instituted in Chennai. Now there are reports in a section of media that the functions of this Institute will be transferred to the Central University in Thiruvavur. It means this Institute will lose its autonomous character and autonomous status. This is not acceptable to the scholars, the people of Tamil Nadu and there is a strong apprehension that this is all done keeping in view the ulterior design to give special status to a couple of languages, maybe Hindi and Sanskrit and to undermine other languages of the country. All languages should be treated as national languages and in this case the Central Institute of Classical Tamil should remain at Chennai and should function with autonomous status. The Minister must make the position clear. The Government should come out clean on this issue and it should not leave it to the domain of speculation. Media is reporting that it is being shifted. It is being attached to a Central University at Tiruvavur, and I am given to understand that the Executive Council of the Central University has already accepted to take over the Central Institute of Classical Tamil. What is the position? I urge upon the Government that it should remain at Chennai as an autonomous institute. Now the Government should explain.

SHRI LA. GANESAN (Madhya Pradesh): Sir, I associate myself with the concern expressed by Shri D. Raja.

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the concern expressed by Shri D. Raja.

SHRI TIRUCHI SIVA: Sir, I too associate myself with the concern expressed by Shri D. Raja.

SHRI T. K. S. ELANGO VAN (Tamil Nadu): Sir, I also associate myself with the concern expressed by Shri D. Raja.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I also associate myself with the concern expressed by Shri D. Raja.

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the concern expressed by Shri D. Raja.

SHRI MAJEED MEMON (Maharashtra): Sir, I also associate myself with the concern expressed by Shri D. Raja.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Let me, at the outset, make it very clear that the Government has not taken any such decision. We respect all Indian languages and our effort will be to further the cause of all Indian languages and we are not going to impose any language on anybody. Therefore, these are not true reports. There are always ideas churned out. People discuss, people react, but let me make it very clear that the Government has not taken any decision this year. It will remain so and we want to promote them. Our policy is to promote all Indian languages.

MR. DEPUTY CHAIRMAN: Now, Shri K. K. Ragesh.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, my name was after Shri D. Raja.

MR. DEPUTY CHAIRMAN: Don't worry, your name is there. I will go by the order. I go by the list.

SHRI TAPAN KUMAR SEN: My name was at number three.

MR. DEPUTY CHAIRMAN: No, no; it is not at number three. You are wrong.

SHRI TAPAN KUMAR SEN: No, Sir,(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No, no; the list is with me. How can you question it? The list is with me.

SHRI TAPAN KUMAR SEN: Sir, I don't raise unusual questions.

MR. DEPUTY CHAIRMAN: What are you talking? The list is with me. I am going by the order. The list is with me only, not with you. It is here only. How can you say that? I called Shri K. K. Ragesh. Do you have any objection? Let Shri K. K. Ragesh withdraw. I will call you.

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, I have a point. When Shri Venkaiah Naidu was the Minister, he had made a statement that Hindi would be imposed on all linguistic States.

MR. DEPUTY CHAIRMAN: Now, he has resigned. He is not the Minister now.(*Interruptions*).... Now, please sit down. Shri K. K. Ragesh.

SHRI K. K. RAGESH : Sir, workers of the Hindustan News Print have taken to the streets.

DR. SUBRAMANIAN SWAMY (Nominated): Sir, you have allowed him. You should allow me also. Am I not a senior person?

MR. DEPUTY CHAIRMAN: What is your problem?

DR. SUBRAMANIAN SWAMY: Sir, on this matter...

MR. DEPUTY CHAIRMAN: No, no; you did not say 'on this matter'. You are not the Minister.

DR. SUBRAMANIAN SWAMY: Sir, now that the Minister has said that he will not impose any language on anybody, I would also like to say...

MR. DEPUTY CHAIRMAN: No, no; you are not the Minister.

DR. SUBRAMANIAN SWAMY: If they want to learn Hindi, nobody should stop them from learning Hindi. Secondly, Devanagari is not Hindi. Devanagari is used in other Indian languages like Marathi, Nepali, Sanskrit.

MR. DEPUTY CHAIRMAN: Dr. Subramanian Swamy, please sit down. You are not the Minister. Now, Shri K. K. Ragesh.

Privatisation of the Hindustan News Print and other Public Sector Units

SHRI K. K. RAGESH (Kerala): Sir, workers of Hindustan Newsprint have taken to the streets against the privatization of this Central PSU. Yesterday they organized a Parliament march also against the decision of the Central Government to privatize the Central PSU. Sir, Hindustan Newsprint is fully a subsidiary of Hindustan Paper Corporation. Now, the Government had decided for 100 per cent disinvestment of this particular company, the Central PSU. Sir, it was a profit making company till 2011-12. It had paid ₹ 117 crores as dividend to the Central Government. The company is facing certain crisis during the last four years due to faulty policy of the Government. We cannot blame the company for such crisis, because the Government had decided to lift import duty on foreign newsprint which, ultimately, led to the crisis in this particular company. Sir, repeated requests for modernization of this company have also not been taken up seriously and, ultimately, this led to certain crisis in the company.

In view of all these things, now, the company is not in a position to compete with foreign newsprint giants. I have no hesitation to say that it is not the company that is responsible, but it is the policy of the Government that is responsible for the present crisis.

Sir, the company can be made a profitable company; undoubtedly, it can be made a profitable company. The modernization proposal is lying before the Government. But, unfortunately, the Government is not ready to accept the modernization proposal submitted to it.

Sir, hon. Chief Minister of Kerala himself had written a letter to the Central